

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:128
ANSWERED ON:22.02.2011
DECONTROL OF SUGAR
Devappa Anna Shri Shetti Raju Alias

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether any proposal to completely decontrol sugar is under consideration of the Government;
- (b) if so, whether the Government proposes to waive the condition including minimum distance from operational mills for setting up new mills;
- (c) if so, the details thereof;
- (d) whether sugarcane is also proposed to be decontrolled under the new regime; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a): No, Madam.
- (b) to (e): Does not arise.